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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C.A.No.145/252/HDB/2017
NAME OF THE COMPANY	Sujata Secure Prints Private Limited
NAME OF THE APPLICANT/PETITIONER	Sujata Secure Prints Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	252

**Counsel for Applicant/Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MALLIKARJUNA RAO N	CA	ca 8121 580580@9mail.com	Mallikarjun

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Shri N. Mallikarjun Rao, Chartered Accountant. None appeared for the Respondent.

Petitioner is directed to *issue* notice to the RoC and file *proof* by the next date of hearing on 21.11.2017.

  
**MEMBER (Tech)**

  
**MEMBER (Judl)**